

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3652
(To be answered on the 24th March 2022)**

PERMISSION TO FOREIGN AIRLINES

3652. SHRI RAJMOHAN UNNITHAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the current policies of the Government regarding permitting foreign airlines at various airports; and
- (b) whether the Government proposes to reconsider its decision not to allow foreign airlines at Kannur Airport, if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) Currently, due to significant imbalance in the number of points of call in favour of foreign carriers, the Government of India is not granting any non-metro airport as a new point of call to any foreign carrier for the purpose of operating passenger services. However, Indian designated carriers are free to mount scheduled operations to/from any international airport, including Kannur International Airport, under the ambit of bilateral air service agreements concluded by India with foreign countries.

(b) Kannur International Airport was commissioned in December 2018. Within a period of one year, by Winter 2019 schedule, Indian carriers were operating 65 international services per week from Kannur. Presently, there is no proposal to grant Kannur as a point of call, as mentioned at (a) above.
